

have saved his life. On a previous occasion also, it is reported that doctors have been negligent in treating patients.

Unfortunately, the management is also silent and has not taken any action against the doctors. I draw the attention of the Minister of Petroleum and Chemicals and request him to intervene in the matter immediately and take suitable action.

(viii) REPORTED DECISION OF DELHI ADMINISTRATION TO RE-IMPOSE SALES-TAX ON HAND MADE MATCHES IN DELHI

SHRI N. SOUNDARARAJAN (Sivakasi): Under Rule 377, I wish to raise the following matter of urgent public importance.

In reply to a recent unstarred question on the floor of Lok Sabha, it has been stated that the Delhi Administration is thinking of reimposing sales-tax on matches of hand made sector in the Union Territory.

It is worth pointing out here that only for a short period from 1975 to 1978 there was sales tax on matches in the Union Territory and during that period matches of hand-made sector could not find a market in Delhi. With a view to encouraging the cottage and tiny sector match units, the Delhi Administration in 1978 removed the sales tax on matches made in hand-made cottage and tiny sector. When there was sales tax on handmade matches, many cottage and tiny sector units were forced to close down for want of market. After the abolition of Sales tax in Delhi, thousands of tiny units came up, generating employment in rural areas of Tamil Nadu to many lakhs of poor people. Within these three years, 80 new industrial cooperative societies enrolling about 6,000 tiny units as members have come up. These tiny match units offer only in 500 bundles, which is their daily production. The Delhi Market picks up these bundles. But the other neighbouring States demand wagonload of matches. The tiny and

cottage units cannot afford to have full load of wagons since they live day to day by selling the production of the day and earning money for next day's production. With the reimposition of Sales-tax, these tiny units will be destroyed.

Cardboard matches are manufactured totally by hand in cottage and tiny sectors without applying any machinery in process at any stage. As such, the card board and wooden matches produced by hand should continue to get sales tax exemption in the interest of survival of thousands of tiny cottage units which are giving employment to lakhs and lakhs of rural unemployed persons.

MR. DEPUTY-SPEAKER: Now, we go to the next item.

SHRI HARIKESH BAHADUR: (Gorakhpur): No, Sir. My friend has a very very important issue.

MR. DEPUTY-SPEAKER: His name is not in the list. I cannot do anything.

SHRI HARIKESH BAHADUR: You should allow him.

श्री अशफाक हुसैन (महाराजगंज) :
उपाध्यक्ष महोदय, मैंने 377 के अन्दर भी नोटिस दिया है, माइनोरिटी का सवाल आता है, उदरू जबान आती है...

MR. DEPUTY-SPEAKER: It is not in the list. You kindly go and meet the Speaker.

Prof. Rup Chand Pal had been allowed on the same subject. It is not possible to allow the Members on the same subject. For this, you go to the Speaker. Now Mr. Sukhadia.

SHRI HARIKESH BAHADUR: You please allow him. If you do not allow him, then I may walk out.

SHRI A. K. BALAN: Rose.

MR. DEPUTY-SPEAKER: We have gone to the next item. Prof. Rup Chand Pal has already done it. It